

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 111/GT/2012

Date: 26.09.2013

To
Shri Jinal Mehta,
Torrent Power Grid Ltd.,
Torrent House, Off. Ashram Road,
Ahmedabad-380 009

Subject: Petition No. 111/GT/2012: Determination of tariff (Revision) of SUGEN 1147.5 MW Power Plant of Torrent Power Plant for the period from 01.04.2009 to 31.3.2014.

Ref: 1. This office letter dated 9.9.2013 in Petition No. 111/GT/2012
2. Your letter No.TPL/SUGEN/FIN/13-14/2564 dated 23.9.2013 in Petition No. 111/GT/2012

With reference to your letter dated 23.9.2013 on the above subject. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 10.10.2013. Further request for extension of time shall not be entertained.

Yours faithfully,

Sd/-
B. Sreekumar
Deputy Chief (Law)